want to negotiate on our terms and if that is possible, we will utilise it. 1 can assure the House through you. Sir, that if they are not for our benefit, we will reject it totally.

Oral Answers

श्री राजनारायण : श्रीमन यह सवाल यहां पर सदन में कई बार उठ चका है। तो मैं सरकार से यह जानना चाहता है कि आज तक इस पर अंतिम फैसला क्यों नहीं हुआ और क्या ईमानदारी के साथ जो फैंसिलिटीज, जो सहलियत यह सरकार अमरिका को इस देश में एजकेशन फाउंडेशन कायम करने के लिये देगी वही सहलियत उसी स्तर की यह इस और दूसरे फेंडली मल्कों को भी देगी और यदि नहीं तो क्यों नहीं ?

DR. TRIGUNA SEN: We are studying the pros and cons. We cannot assure you whether the same terms would be offered to others. I can only assure you that we will not accept anything if it is derogatory to the interests of our own country.

SHRI KRISHAN KANT: Mav I know if, during the period this proposal was laying dormant, the U.S. Government has tried to revive it or any attempt has been made on behalf of the Government of India to revive it?

DR. TRIGUNA SEN: Sir, as answered by my colleague before, we have not done anything after May. It is just our thinking.

SHRI BANKA BEHARY DAS: I am happy that the Minister has assured this House that" we will accept such a proposal only on our own terms. May I know what are the terms that our Education Ministry has placed before them? I also want to know from the Minister whether before reviving this proposal he will first take this House into confidence and after that only the proposal will be revived?

DR. TRIGUNA SEN: I mentioned that I have not yet started thinking over. After May we have not talked about it seriously. But I propose to meet the academicians who are opposed to this U.S. Foundation. After I have met them and after having 'ascertained' their opinion, we will consider it.

SHRI NIREN GHOSH: Sir, he has not replied to the question by Shri Banka Behary Das. He asked: What are the terms on which the hon. Minister would find the proposal acceptable? Is the hon. Minister aware that even in the Rajasthan University the C.I.A. has penetrated and there was a resolution from that University? He knows that. So such being the position, when an anti-national proposal is being made he does not place before the House the terms on which he will accept the proposal. He is silent on it. Neither is he prepared to say that he will drop the idea altogether.

DR. TRIGUNA SEN: I am not silent, Sir, nor am I concealing anything from the House. I have not vet drawn up any proposals. Only I know that the proposals that came to us weie not acceptable to certain people of my country. So I must discuss with them and know their opinions and then we will formulate the terms. We have not done anything as yet.

\*274. [The questioner (Shri Bhupinder Singh) was absent. For answer, vide *col* 2080 infra.]

#### TRAINING OF ENGINEERS FOR AIRCRAFT INDUSTRY

\*275. SHRI A. G. KULKARNI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether in view of the threat of recurrent strikes by the pilots and technicians in the aircraft industries, Government considering a proposal of creating special training facilities for the training of available young engineers'

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRIMATI JA-HANARA IAIPAL SINGH): Training facilities for candidates wishing to appear at the examinations conducled by the Civil Aviation Department are available at the institutions indicated in the statement placed on the Table of the House. In addition, a proposal for establishing a Composite Civil Aviation Training Centre under the consideration Government.

## STATEMENT

- 1. Air Technical Training Institute, Dum Dum, Calcutta.
- 2, Southern College of Engineering and Technology Chalakudi (Kerala).

- Bihar Flying Club, Patna.
- 4. Bombay Flying Club, Juhu. Bombay.

Oral- Answers

- 5. Coimbatore Flying Club, Coitnbatore.
  - 6. Gujarat Flying Club, Baroda.
  - Hind Flying Club, Lucknow.
- Madhya Pradesh Flying Club, Tndore.
  - 9. Madras Flying Club, Madras.
  - 10. Rajasthan Flying Club, Jaipur.

SHRI A. G. KULKARNI: Sir, is the Government aware that due to frequent threats by the pilots, mechanics and all persons connected with the maintenance of the aircraft the public sector undertakings, i.e. the I.A.C. and Air India have lost very heavily during the last six months? Only recently the Government has lost about Rs. 60 lakhs. In this connection, I want to say that there are about 10 million unemployed people in this country. Out of that there are 5,000 engineers who have graduated from the different universities. These engineers—a very nice material—can be trained for that. The pilots are paid about Rs. 4,000—1 mean the older generation. There are others who get Rs. 1,500 to Rs. 1,800. The pilots who are paid Rs. 4,000 are less responsible In this connection I also want to point out that in the U.K. they are giving more and more facilities for training pilots out of the educated engineers. Has the Government got any such scheme to make more engineers available for this purpose and thus avoid these huge losses to the country as a result of these strikes?

DR. KARAN SINGH: Sir, as the hon. Member has said, Government is not only aware but painfully aware of the fact that considerable losses have had to be incurred as a result of these strikes in our Air Corporations. As you know, to run an aeroplane you do not only need engineers; you need pilots, you need flight engineers, you need navigators, ground technicians and so on. I agree with the hon. Member that more training facilities should be provided. However, I think it must be understood that aviation technology is becoming increasingly sophisticated and,

therefore, it is not possible just for any engineering graduate to be taken on to this unless he goes through a period of training. It is also dilficult to train these people and Keep them in reserve without giving them any actual job to do. But the point which the hon. Member has raised that we must consider the aircraft training programme in a more comprehensive manner is certainly a valid one and I can assure the House that we have before us a scheme to set up a composite training course of the type indicated and also a flying school.

to Oj, estims

SHRI A. G. KULKARNI : Sir, I want to ask my second question.

SHRI ARJUN ARORA: You have already asked two questions in one.

MR. CHAIRMAN: Hereafter if the first questioner puts two questions or three questions in one questions, he will not be allowed a second chance.

### SHRI ARJUN ARORA: Sir...

(Interruption)

SHRI A. G. KULKARNI . Sir, the hon. Minister has rightly said that this is a sophisticated industry. I also know about the sophistication of the industry. I am maintaining that these engineering graduates can be better trained because they are on the take-off stage to understand that sophistication. So why is this Ministry, along with Ministry of Employment, not devising means to get more educational facilities at a cheaper rate? How will these engineers, unless they are given facilities at cheaper rates, Secondly, may I make another good suggestion if he will take it? The Territorial Army people are by Territorial Army people are being drawn from among college students. Just like our Home Guards, who are being trained for driving buses, are being trained for shooting, etc., there is every good chance that the Territorial Army people, if given a little bit in plant training in this, may immediately pick up the training, and in any national emergency they will be useful for defence as well as for the aircraft industry.

DR. KARAN SINGH: Sir, the question of training is an important one, I but it has to be remmembered that 2055

technical training has got to be correlated to employment facilities. It is no use going through the expensive and long process of training up these people and then not being able to give them employment. Therefore 1 think that it is only as our employment opportunities expand, that we should be able to put these people through tiaining. The other one about the Territorial Army is a suggestion for action.

SHRI ARJUN ARORA: The question has been put in a wrong perspective. Mr. Kulkarni seems to suggest and the Minister seems to agree that there is need in the country for training pilots as a force of strike-breakers. But that, as you know very well, will not work, because even people trained as strike-breakers will one day go on strike. All the same, there is need in the country for training people in air technology, pilots, etc. etc. But the Government has been doing the reverse of what it is professing, because the civilian pilot training school at Allahabad has recently been disbanded. May I know, when the Minister acknowledges that there is need for training of civilian pilots and civilian technologists in the other fields of aviation, why the civilian pilot training school was disbanded by the Government?

DR. KARAN SINGH: Sir, the civilian pilot training school at Allahabad was discontinued in 1959, because it was found that the particular training that was being given did not really enable those people to get jobs. So we are now planning to set up a composite training institute.

SHRI ARJUN ARORA: Where?

DR. KARAN SINGH: I can give no commitment on that.

SHRI ARJUN ARORA: All the facilities are there at Allahabad.

DR. KARAN SINGH: Sir, I can give no commitment at this stage as to where that institute is going to be set up, but we want to set up an institute this time which would cover the whole spectrum of technological aircraft activities.

श्री राजनारायण : श्रीमन् माननीय मंत्री जी क्या इस बात से अवगत हैं कि जो ये हड़तालें हुई हैं या होती हैं उनका आम तौर पर कारण जो श्री कुलकर्णी बता रहे हैं वही नहीं है उनका उत्तर हमारे अरोड़ा जी ने दे दिया। कारण यह है कि जो इन्डियन एयरलाइन्स कारपोरेशन है या एयर इन्डिया कारपोरेशन है यह कुछ ऐसे गुलत हाथों में है जो कि इन्जीनियर्स हैं या पाइलेट्स हैं उनके हिलों की ठीक सुरक्षा नहीं करते। एक तो टाटा के तहत में है और एक कोई भरतराम चरतराम हैं उनके तहत में है। तो क्या कारण है कि एक तरफ सरकार कहती है कि हम नेशनलाइजेशन के सिद्धान्त को मानते हैं फिर चंद पंजीपतियों और बडे बडे कारखानेदारों को उन संस्थाओं का 'हेड' माने हुए है ? यह मैं इस जानकारी की बनियाद पर कहता हं जिस समय मैं मास्कों में था तो 9 तारीख को हमने जाना था, खबर हुई भारतवर्ध में हुड़ताल हो गई है याउन्ड इन्जीनियरों ने हड़ताल कर दी है चंकि वहां कोई नहीं . . .

श्री अर्जुन अरोड़ा : ग्राउन्ड इन्जीनियरों को नहीं मालूम था कि राजनारायण आ रहे हैं।

श्री राजनारायण: हम नहीं समझते हैं कि आप इतने हलके हों अरोडा। देखिये सदत: के सम्मानित सदस्य हैं अपने को गम्भीर समझते हैं लेकिन जैसे सड़कों के बच्चे बच्चे करते हैं वैसा बनते है।

मैं सी वे सी घे जाना चाहता हूं क्यों कि इसने अपने देश के सम्मान और प्रतिष्ठा पर ठेस लगती है फिर भी हम लोगों ने वहां से टेली फोन कराया और जब यहां भारत को टेली फोन किया रूसी अधिकारियों ने तो यह कहा गया कि अच्छा ठीक है, अगर वहां का जहाज लेकर आएं तो उतरने की व्यवस्था की जायगी। इससे पहले तो हमको बताया गया कि मान लीजिए वहां जहाज आयेगा और नहीं ग्राउन्ड इन्जीनियर उतरने के लिये कह रहे हैं तो यह उतरेगा कैसे? यह कहकर हमको भेज दिया गया कि क्या—सरकार

2057

को इस बात की जानकारी है—अगर भारतवर्ष में मास्को का जहाज नहीं उतर पायेगा तो फिर लाकर के आप लोगों को ताशकंद में रखा जायेगा इसके लिये तैयार हैं? हमने कहा तैयार हैं। तो मूल कारण है चंद उद्योगपित इन संस्थाओं के हाथ में पड़े हुए हैं वे मजदूरों और श्रमिकों के हितों की उपेक्षा करते कराते हैं अपना निजी लाभ बनाते हैं इसलिये जिस प्रकार की व्यवस्था सरकार में चल रही है उसको दूर करने के लिये सरकार क्या उपाय कर रही है क्योंकि इससे भारत की प्रतिष्ठा पर भी ठेस पड़ रही है ?

डा० करन सिंह: सभापित महोदय यह प्रश्न है इन्जीनियसंकी ट्रेनिंग के संबंध में। श्री राजनारायण ने अपनी मास्को यात्रा का वृत्तांत हमें बताया। आप बताइये इसका जवाब दूंया नहीं दुं?

**SHRI** P. K. KUMARAN: I would like to know the number of unions functioning in the Indian Airlines and Air India.

MR. CHAIRMAN: Put a definite question. What is it that you want?

**SHRI P. K.** KUMARAN: The question is related to the threat of recurrent strikes. I am also dealing with the same thing. I would like to know whether any of these craft unions is under the influence of the different Directors of Air India or the Indian Airlines and whether the Government have made any attempt to bring all these craft unions under one industrial union and, if not, whether there is any proposal to bring them all under one union just as the P. & T. Department have done?

DR. KARAN SINGH : No, Sir, there is no such proposal.

श्री राजनारायण : मैं आपसे बहुत अदब के साथ एक पाइन्ट आफ आईर अर्ज कर रहा हूं। आपने मुझको सवाल पूछने की इजाजत दी, मुझसे सवाल भी आपने करवा लिया और मंत्री जी ने एक बहुत ही लचर तरीके से आपसे अपनी विवशता को बताया । सवाल केवल ट्रेनिंग से नहीं है। सवाल है हड़ताल से। सवाल में यह कहा गया है कि बार बार हड़ताल की धमकी दी जाती है तो उस हड़ताल को धमकी दी जाती है तो उस हड़ताल को तोड़ने और रोकने के लिये क्या कोई व्यवस्था होगी तो उसी से हमारा प्रश्न बैलिड उठ जाता है कि केवल ट्रेनिंग की कमी से हड़ताल नहीं हो रही है हड़ताल और हड़ताल की धमकी इसलिये हो रही है कि वहां [टाटा अौर अस्तराम और चरत राम तमाम उद्योग धंघे को चौपट कर रहे हैं इसलिये मंत्री जी से कहा जाय इसका जवाब दें।

डा० करन सिंह: सभापति महोदय. मैंने आपसे उसी वक्त पूछा था। आप जवाब देने के लिये कहते हैं तो मैं द्गा। मैं इस बात को मानता हूं कि हड़ताल का कारण केवल यही नहीं है कि ट्रेनिंग की कमी है उसके और भी बहुत सारे कारण हैं लेकिन यह कहना कि जो इस समय चेयरमैन हैं आई० ए० सी० के या एयर इन्डियाके उनकी अव्यवस्थाके कारण स्ट्राइक्स होते हैं तो मैं समझता ह वह उचित नहीं है। इसके कई कारण हैं। पिछले दस पन्द्रह दिनों में मैं भी बहुत सी यूनियन के लोगों से मिला हूं उनसे बातचीत हुई। उनके कुछ प्रश्न हैं, उनकी कुछ कठिनाइयां है, कुछ ज्याद-तियां भी हुई हैं। ती हमारा यह भरसक प्रयत्न रहेगा कि जो यह स्ट्राइक्स होते हैं ये बंद हों और इसमें जिसकी भी गलती हो, चाहे लेवर की हो, यूनियन्स की हों या मैनेजमैन्ट की हो मैं दोनों को एक ही दृष्टिसेदेखताहं। जब ये हमारे पास आए थे तब मैंने उनसे कहा था कि मैं इसको एक पक्ष से नहीं देख्गा मैं मैनेजमेन्ट और लेबर दोनों पक्ष से देख कर जो भी व्यवस्था हो सकती है वह करूंगा। मैं श्री राजनारायण से सहमत हुं कि यह जो स्ट्राइक्स होती हैं उनसे हमारे देश को

बहुत हानि पहुंचती है और हमारा जो स्तर अन्तर्राष्ट्रीय क्षेत्र में है उसमें भी हानि पहुंचती है। मैं हर यत्न करूंगा कि इसमें सुवार किया जाय।

Shoit Notice Questions

SHRI A. D. MANI: May I ask the Minister whether, in view of the fact that there is already an excess of pilots in the country, also other people trained in aircraft, any further training facilities for technicians in the aircraft industry would not merely increase the labour force available and lead to its unemployment?

DR. KARAN SINGH: This is why T pointed out in reply to an earlier supplementary that our whole training programme has got to be correlated to employment opportunities. We are now on the verge of a new expansion in aviation, both in internal aviation and in international aviation. With that there will be an expansion of employment opportunities to which we would like to correlate our programme.

MR. CHAIRMAN: The Question Hour is over. Now Short Notice Questions.

# SHORT NOTICE QUESTIONS AND ANSWERS

## दिल्ली में दकानों का जल जाना

- श्री राजनारायण : क्या गृह-कार्य मंत्री यह बताने की क्रपा करेंगे कि :
- (क) क्या यह सच है कि 18 नवम्बर 1967 को नया कटरा (चान्दनी चौक) दिल्ली में आग लग जाने से लगभग डेढ़-सौ दुकानें जल गई जिसके परिणामस्वरूप लगभग 5 करोड़ ध्यये का नुकसान हुआ; और
- (ख) क्या सरकार ने यह पता लगाने के लिये कि यह घटना संयोगवश हुई अथवा तोड़-फोड़ के कारण हुई कोई जांच कराई है और यदि हां, तो इस जांच के निष्कर्ष क्या हैं?

t[SHOPS GUTTED BY THE FIRE IN DELHI

and Answers

- 2. SHRI RAJNARAIN: Will the Minister of HOME AFFAIRS be pleas-: ed to state:
- (a) whether it is a fact that about one hundred and fifty shops were gutted in a fire that broke out in Naya Katra
  J (Chandni Chowk), Delhi on the 18th
  I November, 1967, resulting in a loss of about Rs. 5 crores; and

(b)whether an enquiry into this incident has been conducted by Government with a view to find out whether this incident occurred due to an accident or was the result of sabotage; and if so, what are the findings of the enquiry.]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल): (क) करीब 110 दुकानें व गोदाम इत्यादि आग की लपेट में आये। अनुमान है कि करीब 43 लाख रुपये की सम्पत्ति का नुकसान हुआ।

(ख) जी नहीं। चीफ फायर अफ़सर की रिपोर्ट के अनुसार इस आकस्मिक आग लगने का कारण सम्भवतः कोई जलती चीज का गिरना है।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) About 110 shops and godowns etc. were affected in the fire. The estimated loss of property is worth about Rs. 43 lakhs.

(b) No, Sir. According to the report of the Cbief Fire Officer the probable cause of the accidental fire is "Dropped Lrfiht".!

श्री राजनारायण: श्रीमान् मंत्री जी ने जो 110 जली हुई दुकानों के बारे में विवरण दिया उसके सम्बंध में मैं यह जानना चाहता हूं कि क्या उन्होंने इस बात की भी जानकारी हासिल की है क्योंकि दिल्ली में यह आम तौर पर चर्चा है कि चूंकि बहुत सा ऊनी माल जल गया है इस-लिए उनी माल की कींमत दिल्ली में वढ़ गई है। अगर यह बात सही है तो इसके लिए सरकार क्या कदम उठा रही है?